



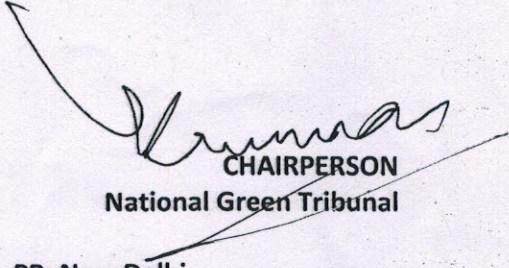
NO. NGT(PB)/03/2014/JUDICIAL-I/ 793

Dated : 11.08.2017

OFFICE ORDER

In exercise of powers conferred under sub-rule (1) of Rule 3 of the National Green Tribunal (Financial and Administrative Powers) Rules, 2011, the arrangement of Benches and allocation of business of judicial work is made as under :

Sr. No.	Name of the Hon'ble Members	From	To	W.E.F.
1.	Hon'ble Mr. Bikram Singh Sajwan, Expert Member, PB, New Delhi	NGT, PB at New Delhi	NGT WZB at Pune	16.08.2017 until further order
2.	Hon'ble Mr. Ranjan Chatterjee, Expert Member, WZB, Pune	NGT WZB at Pune	NGT PB at New Delhi	16.08.2017 until further order


CHAIRPERSON
National Green Tribunal

To,

1. Hon'ble Mr. Bikram Singh Sajwan, Expert Member, PB, New Delhi
2. Hon'ble Mr. Ranjan Chatterjee, Expert Member, WZB, Pune

Copy for information to :

1. Dy. Registrar cum PPS to Hon'ble Chairperson
2. Registrar, NGT Western Zone Bench at Pune
3. PA to Hon'ble Members
4. PS to Registrar General
5. PA to Dy. Registrar
6. DCA, NGT, PB
7. Consultant (Admin.)
8. Incharge (Protocol Section)
9. S.O. (G.A.)
10. Assistant Registrar, Filing Counter
11. Assistant Registrar (Judicial-2)
12. Consultant (Judicial-1)
13. Court Master of Court No. 1 & 2
14. Bar Association of NGT
15. Website of NGT
16. Notice Board